

IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI
COURT-III

Item No.-101
IB-138(ND)/2020

IN THE MATTER OF:

M/s Narmada Cereals Pvt Ltd.

Vs.

Oriental Bank of Commerce.

....APPLICANT

....RESPONDENT

SECTION

U/s 10 IBC code 2016

Order delivered on 23.09.2020

CORAM:

CH. MOHD. SHARIEF TARIQ

MEMBER (JUDICIAL)

SHRI NARENDER KUMAR BHOLA

MEMBER (TECHNICAL)

PRESENT:

For the Applicant

: Mr. Rajesh Bhora, Advocate

For the Respondent

: Mr. Ankit Raj, Mr. Piyush Beriwal, Advocates

For the Intervener

:

ORDER

The counsel prays for time for making submissions because objections are already on record.

List this matter on 21st October 2020.

-sd-

(NARENDER KUMAR BHOLA)
MEMBER (TECHNICAL)

-sd-

(CH. MOHD. SHARIEF TARIQ)
MEMBER (JUDICIAL)